CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Dated: 17 NOV 1993

APPLICATION NO(s) 736 of 1993.

APPLICANTS: S.D Laurence v/s. RESPONDENTS: Accounts Officer, Ordnance Clothing Fectory, Madres and Others.

TO.

1. Sri.S.Lawrence, Senior Auditor,
Office of the Pay and Accounts Officer(Ors),
M.E.G. & Centre, Bangelore-560 042.

2. Sri.M. Vesudeve Rea, Central Govt. Stng. Counsel, High Court 81dg, Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 09-11-1993.

DEPUTY REGISTRAR
JUDICIAL BRANCHES.

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Of

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

O.A. No.736/93.

TUESDAY THIS THE NINETHDAY OF NOVEMBER 1993

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri V. Ramakrishnan ... Member [A]

S. Lawrence, Senior Auditor, Office of the PAO [ORs],. MEG & Centre, Bangalore-42.

... Applicant

v.

- The Accounts Officer, Ordnance Clothing Factory, Avadi, Madras-54.
- The Chief Controller of Accounts [Factories], 10-A, Auckland Road, Calcutta-1.
- 3. The Controller General of Defence Accounts, West Block V, R.K. Puram, New Delhi.
- 4. The Union of India represented by the Secretary, Ministry of Defence, Ordnance Factory Board, No.10A, Auckland Road, Calcutta-1.

... Respondents

[By Advocate Shri M.Vasudeva Rao . Addl. Central Government Standing Counsel]

ORDER

Shri Justice P.K. Shyamsundar, Vice-Chairman:

The applicant in person. He says that his grievance has we been remedies by the department. In the circumstances this application has outlived its usefulness and, therefore, it is dismissed as having become infructuous.

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MEMBER [A]

SECTION OFFICER

BANGALORE

ADBITIONAL BENCH

VICE-CHAIRMAN